

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00630/2011

Jabalpur, this Friday, the 01st day of March, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

M. Shrinivas Rao, Aged about 51 years S/o Shri Rosaiah R/o SIB Complex Shivaji Ward Lokpriya Hospital Tili Road. Sagar 470001 (M.P.) **-Applicant**

(By Advocate –**Smt. Shobha Menon Assisted by Shri Rahul Choubey**)

V e r s u s

1. Union of India, Through Director of Intelligence Bureau, Ministry of Home Affairs North Block Gate No.7 New Delhi 110001
2. Joint Director (E) Intelligence Bureau Head Quarters 35 Sardar Patel Marg New Delhi 110001
3. Radhay Shyam Tiwari Aged about 50 years Subsidiary Intelligence Bureau Office No.18 Gupkar Road Srinagar 194 004
4. Gratian Pius D'Silva Aged about 57 years Subsidiary Intelligence Bureau Office Shivajinagar, Bengaluru 560001
5. Rajesh Kumar Shrivastava Aged about 53 years Subsidiary Intelligence Bureau Office 2-B Lavan Marg, Near RTO Office, Jalana Dhungri Jaipur, 302 004 (Rajasthan)
6. C.K. Alagunambi Aged about 50 years, Subsidiary Intelligence Bureau Office, Rajaji Bhawan, Besant nagar Chennai 600090 (Tamil Nadu)
7. D. Gosh Aged about 51 years Subsidiary Intelligence Bureau Office Sarpentine Road, Patna 800001 (Bihar) **- Respondents**

(By Advocate –**Shri A.P. Khare**)

O R D E R (Oral)**By Navin Tandon, AM:-**

Learned counsel for the applicant submits that the applicant does not want to press this O.A.

2. Accordingly, this O.A. is dismissed as not being pressed.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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